

HIGH COURT OF SIKKIM

GANGTOK

No.: 39/ESTT./HCS

Date : 13.11.2025

N-O-T-I-F-I-C-A-T-I-O-N

Hon'ble the Chief Justice has been pleased to upgrade the post of Court Manager created *vide* Notification No.137/GEN/DOP dated 03.11.2016 issued by the Department of Personnel, Government of Sikkim, Gangtok, in the establishment of High Court of Sikkim, to **Level-17(Group 'A')** of the pay matrix, with immediate effect

By Order,

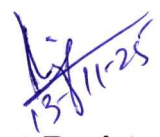
sd/-
(Prajwal Khatiwada)
Registrar General

Memo No.10937-54/ESTT./HCS

Date: 13.11.2025

Copy to:-

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim.
4. Central Project Coordinator, High Court of Sikkim.
5. Registrar, High Court of Sikkim.
6. Registrar(Judicial Service), High Court of Sikkim.
7. Additional Chief Secretary, Home Department, Government of Sikkim for publication in Government Gazette.
8. Secretary, Department of Personnel, Government of Sikkim.
9. Chief Accounts Officer, High Court of Sikkim.
10. Dedicated Pay & Accounts Extension Office, High Court of Sikkim.
11. Accounts Section, High Court of Sikkim.
12. All Section In-charge, High Court of Sikkim.
13. Personal file
14. File and
15. Guard file.


Joint Registrar